

COURT-I
BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NOS. 91, 92 & 93 OF 2016

Dated: 4th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

APPEAL NO. 91 OF 2016

In the matter of:

BSES Rajdhani Power Ltd. & Anr.Appellant(s)
Vs.	
Delhi Electricity Regulatory Commission & Anr.Respondent(s)

APPEAL NO. 92 OF 2016

In the matter of:

BSES Rajdhani Power Ltd. & Anr.Appellant(s)
Vs.	
Delhi Electricity Regulatory Commission & Anr.Respondent(s)

APPEAL NO. 93 OF 2016

BSES Rajdhani Power Ltd. & Anr.Appellant(s)
Vs.	
Delhi Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s)	:	Mr. Vishal Anand Mr. Rahul Kinra
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for Respondent No.2 has filed reply in Appeal Nos. 92 & 93 of 2016. He seeks ten days time to file reply in Appeal No. 91 of 2016. He may file the same on or before 16.08.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 30.08.2016 after serving copy on the other side.

List these matters on **14.09.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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